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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

.....

NEW DELHI, THE 22nd August, 1978.

NOTIFICATION
INCOME TAX

No.2453 F.No.203/114/77-ITA.II: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (i) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

Kishore Bharati, Bankheri, District Hoshangabad
(Madhya Pradesh).

This notification is effective for a period of 18 months from 1st April, 1977 to 30.9.1978.

sd/-
(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA.

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1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit) Investigation/ Research, Statistics and Publication, New Delhi.
3. Directorate of O&M Services (Income-tax) 1st Floor, Aiwan-e- Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Agricultural Research, Krishi Bhavan, New Delhi with reference to their letter No.16(13)/77-CIN(Tech) dated 7th July, 1978.
5. The Secretary Kishore Bharati, P.O. Mahanwara, Bankheri, Dist. Hoshangabad, M.P. with reference to his letter dated 2.8.1977.
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ASST. DIRECTOR (RS&P).

NKJ